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**RAJYA SABHA** 

Monday, the 3rd December, 19621 the 12th Agrahayana, 1884 (Saka)

The House *met* at twelve of the clock, MR. CHAIRMAN in the Chair.

#### **PAPERSLAIDONTHETABLE**

## ANNUAL STATEMENT OF ACCOUNTS (1960-61) OF THE COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH AND AUDIT REPORT THEREON

THE DEPUTY MINISTER IN THE MINISTRY OF SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS (DR. MONO MOHAN DAS): Sir, I beg to lay on the Table a copy of the Annual Statement of Accounts of the Council of Scientific and Industrial Research for the year 1960-61, to gether with the Audit Report thereon. [Placed in Library. See No. LT-621/62.]

## THE DEFENCE OF INDIA (AMENDMENT) Rules, 1962

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): Sir, I beg to lay on the Table a copy of the Ministry of Home Affairs Notification G.S.R. No. 1593, dated the 24th November, 1962, publishing the Defence of India (Amendment) Rules. 1962. [Placed in Library. *See* No. LT-623/62.]

### NOTIFICATIONS UNDER THE ESSENTIAL COMMODITIES ACT, 1955

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI A. M. THOMAS): Sir, I beg to lay on the Table, under subsection (6) of section 3 of the Essential Commodities Act, 1955, a copy each of the following Notifications of the Ministry of Food and Agriculture (Department of Food): —

> (i) Notification G.S.R. No. 1548, dated the 20th November, 1962. [Placed in Library. *See* No. LT-618/62.]

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(ii) Notification G.S.R. No. 1549, dated the 20th November, 1962. [Placed in Library. See No. LT-619/62.]

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(iii) Notification G.S.R. No. 1561, dated the 16th November, 1962. [Placed in Library. See No. LT-620/62.]

#### MESSAGES FROM THE LOK SABHA

# I. THE DEFENCE OF INDIA BILL, 1962

# II. THE WORKMEN'S COMPENSATION

# (AMENDMENT) BILL, 1962

### III. THE MULTI-UNIT CO-OPERAITWE SOCIETIES (AMENDMENT) BILL, 1962

SECRETARY: Sir, I have to report to the House the following messages received from the Lok Sabha, -signed by the Secretary of the Lok Sabha: —

"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose herewith a copy of the Defence of India Bill, 1962, as passed by Lok Sabha at its sitting held on the 28th November, 1962."

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"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose herewi\*h a copy of the Workmen's Compensation (Amendment) Bill, 1962, as passed by Lok Sabha at its sitting held on the 30th November, 1962."

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"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose herewith a copy of the Multi-Unit Cooperative Societies (Amendment) Bill, 1962, as passed by Lok Sabha at its sitting held on the 30th November, 1962." Sir, I lay a copy of each of the Bills on the Table.